

ITEM NO.28

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.9388/2022

(Arising out of impugned final judgment and order dated 21-04-2022 in MUA227 No.2946/2022 passed by the High Court of Judicature at Allahabad)

COMMITTEE OF MANAGEMENT ANJUMAN INTEZAMIA
MASAJID VARANASI

Petitioner(s)

VERSUS

RAKHI SINGH & ORS.

Respondent(s)

(With IA No.78311/2022 - APPLICATION FOR PERMISSION, IA No.106684/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.76921/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.70819/2023 - CLARIFICATION/DIRECTION, IA No.30432/2023 - CLARIFICATION/DIRECTION, IA No.27261/2023 - CLARIFICATION/DIRECTION, IA No.79012/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.200749/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.146635/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.103072/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.78298/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.85932/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.75323/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.75326/2022 - EXEMPTION FROM FILING O.T., IA No.78313/2022 - EXEMPTION FROM FILING O.T., IA No.76526/2023 - EXEMPTION FROM FILING O.T., IA No.30435/2023 - EXEMPTION FROM FILING O.T., IA No.76923/2022 - EXEMPTION FROM FILING O.T., IA No.27264/2023 - EXEMPTION FROM FILING O.T., IA No.98885/2022 - INTERVENTION APPLICATION, IA No.76985/2022 - INTERVENTION APPLICATION, IA No.85930/2022 - INTERVENTION APPLICATION, IA No.79439/2022 - INTERVENTION/IMPLEADMENT, IA No.79009/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.169693/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH S.L.P.(C) No.11351/2023 (XI)

(With IA No.184581/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA

**No.107562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.107565/2023 - EXEMPTION FROM FILING O.T.)
S.L.P.(C) No.14853/2023 (XI)
(With IA No.131818/2023-EXEMPTION FROM FILING O.T.)**

Date : 20-11-2023 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Petitioner(s) Mr. Huzefa A. Ahmadi, Sr. Adv.
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Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.
Ms. Akanskha Rai, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
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Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Keerti Jaya, Adv.

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Mrs. Pratibha Sinha, Adv.
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Mr. Rakesh Mudgal, Adv.
Mr. Pankaj Kumar Shukla, Adv.
Mr. Ritu Raj, Adv.
Mr. Anantha Narayana M.g., AOR

Mr. Abhishek, AOR

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Ms. Disha Puri, Adv.
Mr. Rishesh Sikarwar, Adv.
Mrs. Renu Yadav, Adv.
Mr. Moirangmayum Chittaranjan Singh, Adv.
Mr. Aman Khullar, Adv.

Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Rishabh Shukla, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petitions on 1 December 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar